

PROGRAMME

Subject: “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”

Saturday 19<sup>th</sup> December, 2009

Ravindra Natya Griha, R.N.T. Marg, Indore

|                                 |   |
|---------------------------------|---|
| 09.00 am to 09.30 am            | Registration of delegates   |
|                                 | <b>INAUGURAL SESSION</b>  |
| 09.30 am to 09.40 am            | <i>Lighting of the Lamp</i>   |
| 09.40 am to 09.45 am            | Introduction of dignitaries of Inaugural Session  |
| 09.45 am to 10.00 am            | Welcome address by <b>Mr. G.D. Gaiha</b> , Member, Telecom Disputes Settlement and Appellate Tribunal.                    |
| 10.00 am to 10.15 am            | Address by <b>Mr. P.J. Thomas</b> , Secretary, Department of Telecommunication (DOT)                                      |
| 10.15 am to 10.30 am            | Address by <b>Dr. J.S. Sarma</b> , Chairperson, Telecom Regulatory Authority of India (TRAI)                              |
| 10.30 am to 10.45 am            | Address <b>Hon’ble Mr. Justice S.L. Kochar, Judge, High Court of Madhya Pradesh, Indore Bench (Guest of Honour)</b>       |
| 10.45 am to 11.00 am            | Address by <b>Hon’ble Mr. Justice S.B. Sinha</b> , Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT). |
| 11.00 am to 11.15 am            | Inaugural address by <b>Hon’ble Mr. Justice Deepak Verma</b> , Judge, Supreme Court ( <i>Chief Guest</i> )                |
| 11.15 am to 11.25 am            | <b>Vote of Thanks</b>   |
| <b>11.25 A.M. to 11.45 A.M.</b> | <b>Tea Break</b>  |

**BUSINESS SESSION**

**“DISPUTE RESOLUTION AND REDRESSAL OF CONSUMER GRIEVANCES IN TELECOM AND BROADCASTING SECTORS”**

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| 11.45 am to 11.47 am    | Introduction of Mr. N. Parameswaran, Chairman of the session   |
| 11.47 am to 12.05 pm    | Opening remarks by Chairman of the Session <b>Mr. N. Parameswaran</b> , Principal Advisor (B&Cs), Telecom Regulatory Authority of India (TRAI) and introduction of the following panelists by him: <ul style="list-style-type: none"><li>(i) <b>Mr. J.S. Deepak</b>, Joint Secretary, DOT</li><li>(ii) <b>Mr. Manjul Bajpai</b>, President, Telecom Lawyers Association</li><li>(iii) <b>Mr. Piyush Khare</b>, GM, BSNL</li><li>(iv) <b>Mr. Gopal Jain</b>, Advocate</li><li>(v) <b>Mr. A. Mohan</b>, Executive Vice-President, Zee Network</li><li>(vi) <b>Mr. Madhav Joshi</b>, President, Legal &amp; Regulatory, Tata Teleservices Ltd</li><li>(vii) <b>Mr. S. N. Sharma</b>, President, DEN Networks Ltd.</li><li>(viii) <b>Mr. Sudhakar V. Velankar</b>, Secretary, Grahak Hitvardhini.</li><li>(ix) <b>Mrs. Roop Sharma</b>, President, Cable Operators Federation of India</li></ul> |
| 12.05 pm to 12.20 pm    | Presentation by <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association on “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”.  |
| 12.20 pm to 12.35 pm    | Presentation by <b>Mr. S.N. Sharma</b> , President, DEN Networks Ltd.  |
| 12.35 pm to 12.50 pm    | Presentation by <b>Mr. Sudhakar V. Velankar</b> , Secretary, Grahak Hitvardhini  |
| 12.50 pm to 01.50 pm    | Discussion and interactive session of the panelists with the audience to be moderated by <b>Mr. N. Parameswaran</b> , Principal Advisor (B&Cs), TRAI   |
| 01.50 pm to 02.00 pm    | <b>Vote of Thanks</b>  |
| <b>02.00 pm onwards</b> | <b>LUNCH</b>   |